

ORISSA HIGH COURT: CUTTACK

ORDER

Dated, Cuttack, the 17th May, 2020

It is hereby notified for all concerned that, the Hon'ble Court have been pleased to cancel the ensuing Summer Vacation, 2020 both for the Orissa High Court and the Sub-ordinate Courts.

It is further notified that, in view of the restrictions imposed by the Government of India and the Government of Odisha due to pandemic Corona Virus (COVID-19) and on account of ongoing Lockdown, the normal working of the High Court as well as Sub-ordinate Courts in the State shall remain suspended till 17.06.2020 or until further orders, whichever is earlier and the Courts in the State during this interregnum would have restricted functioning as per the modalities finalized by the Hon'ble Court, communicated vide Memo No. 700(5), 4640(44) dated 15.04.2020 and the modified modalities, communicated vide Memo No. 86(150)/RG and 87(43)/RG dated 03.05.2020.

By order of the Court

Sush
17.5.2020
REGISTRAR GENERAL

Memo No. 5168 (150), Dated 17.05.2020

Copy forwarded to:

1. All Officers of the Court
2. The Addl. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice
3. All Sr. Secretaries/Secretaries to the Hon'ble Judges of the Court
4. All Superintendents of the Court
5. The Technical Director, NIC, OHC for uploading in the Orissa High Court Website
6. The Medical Officers of the Court for information and necessary action.


Sahoo
17.05.2020
Special Officer (Special Cell)

Memo No. **5169(150)**, Dated **17.05.2020**

Copy forwarded to the:

1. Secretary General, Supreme Court of India, New Delhi
2. Registrar General, All High Courts
3. Chief Secretary to Government of Odisha, Bhubaneswar
4. Advocate General, Odisha, Cuttack
5. Principal Secretary to Government of Odisha, Home Department, Bhubaneswar
6. Principal Secretary to Government of Odisha, Finance Department, Bhubaneswar
7. Principal Secretary to Government of Odisha, Law Department, Bhubaneswar
8. Principal Secretary to Government of Odisha, Health & Family Welfare Department, Bhubaneswar
9. Director, Odisha Judicial Academy, Cuttack
10. Member Secretary, Odisha State Legal Services Authority, Cuttack
11. District & Sessions Judge (All)
12. President, Orissa High Court Bar Association, Cuttack
13. Commissioner of Police, Police Commissionerate, Bhubaneswar-Cuttack
14. Deputy Commissioner of Police, Cuttack

for information and necessary action.



17.05.2020

Special Officer (Special Cell)